

ITEM NO.44
SECTION II

REGISTRAR COURT. 2 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VINOD SINGH RAWAT

Criminal Appeal No(s). 961/2021

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

TEJPAL

Respondent(s)

Date : 16-02-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. Sarvesh Singh Baghel, AOR

For Respondent(s)

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Await certificate of service and record of concerned Courts in
respect of sole respondent.

List again on 23.03.2022.

VINOD SINGH RAWAT
Registrar